

(b) if so, the reasons therefor, and

(c) the steps Government have taken in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I K GUJRAL) (a) to (c) The application of Indian Institute of Science, Bangalore for the second Super Computer is still under the consideration of the US Government

Environmental Norms for Acquisition of Land in Punjab

3676 SHRI KAMAL CHAUDHRY Will the Minister of AGRICULTURE be pleased to state

(a) the details of environmental norms proposed by Government for acquisition of agricultural land in Punjab, and

(b) the details of the agricultural land acquired in Punjab during the last three years?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA) (a) and (b) The information is being collected from Punjab Government and will be laid on the Table of the House

[*Translation*]

Fly-over in Mayur Vihar, Delhi

3677 SHRI RAM AWADH Will the Minister of SURFACE TRANSPORT be pleased to state

(a) whether the construction work of the fly-over connecting Mayur Vihar Delhi, Phase-I with NOIDA Road has been suspended and the residents of the area are

facing great difficulty due to the non-completion of the fly-over and

(b) if so, the reasons for suspending the construction work and by what time the construction of fly-over is likely to be completed?

THE MINISTER OF SURFACE TRANSPORT (SHRI K P UNNIKRI SHNAN) (a) and (b) The Union Government is not concerned with this work. However according to information collected from concerned Department of Delhi Administration (Flood Control Department) and Delhi Development Authority, Mayur Vihar Phase-I gets connected to NOIDA road through a subway and bridge across Shahdara Link Drain. The civil works connected with the bridge across the drain stands completed by Flood Control Department of Delhi Administration. The work of approach as well as sub-way from Mayur Vihar are to be taken up by Delhi Development Authority. The tenders for the work for approach and sub-way are being invited by Delhi Development Authority and according to their schedule these works are likely to be completed by December, 1991

[*English*]

Drinking Water Schemes of Maharashtra Pending with Union Government

3678 SHRI UDAYSINGRAO GAIKWAD Will the Minister of AGRICULTURE be pleased to state

(a) the details of drinking water schemes of Maharashtra pending clearance of Union Government as on 31 July, 1990,

(B) the reasons for non-clearance of these schemes, and

(c) the time by which these are likely to be cleared?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VARMA)

(a) 24 water supply schemes for covering 27 problem villages at an estimated cost of Rs 185.63 lakhs are pending with the Government of India for technical clearance

(b) and (c) These schemes are under technical scrutiny and will be cleared by 15.9.1990

[*Translation*]

Development of Agriculture in Sikar

3679 SHRI GIRDHARI LAL BHARGAVA Will the Minister of AGRICULTURE be pleased to state

(a) whether the Rajasthan Government has submitted any proposal to Union Government for development of agriculture in Sikar,

(b) if so, the details thereof, and

(c) when Government propose to implement these scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR)

(a) Yes, Sir

(b) The Government of Rajasthan has submitted a proposal for the development of groundnut cultivation animal husbandry, horticulture etc for integrated development of Sikar district

(c) The proposals are under examination and will be implemented after the formalities for seeking approval of schemes are completed

[*English*]

Scheme for Rural Development in Orissa

3680 SHRI RAVI NARAYAN PANI Will the Minister of AGRICULTURE be pleased to state

(a) whether any new schemes are being launched for rural development in Orissa, and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA)

(a) Central Government has not proposal for launching any new schemes for rural development Orissa

(b) Question does not arise

Caprolactum Plant at Sindri

3681 SHRI A K ROY Will the Minister of AGRICULTURE be pleased to refer to the reply given on 3 May, 1990 to Unstarred Question No. 7366 regarding Caprolactum plant at Sindri and state

(a) the total production of Caprolactum in the country at present,

(b) the total requirement and the import thereof?

(c) whether the Bihar State Industrial Development Corporation has taken a final decision about the site of the project for installation of the Caprolactum plant,

(d) if so, the details thereof and

(e) if not, whether Government propose to instal the Plan under the F C 1 at Sindri?